12.00 Noon

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table. ...(Interruptions)... Shrimati Maneka Sanjay Gandhi.

- I. Notifications of the Ministry of Women and Child Development
- II. Report, Accounts and Performance Reviews (2011-12) of NCPCR, New Delhi and related papers

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Women and Child Development, under sub-section (3) of Section 35 of Commissions for Protection of Child Rights Act, 2005:—
 - G.S.R. 207 (E), dated the 24th March, 2014, publishing the National Commission for Protection of Child Rights (Amendment) Rules, 2014.
 - (2) G.S.R. 315 (E), dated the 6th May, 2014, publishing the National Commission for Protection of Child Rights (Second Amendment) Rules, 2014. [Placed in Library. For (1) and (2) See No. L.T. 137/16/14]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 16 and sub-section (4) of Section 29 of the Commissions for Protection of Child Rights Act, 2005:
 - (a) Annual Report and Accounts of the National Commission for Protection of Child Rights (NCPCR), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts. [Placed in Library. See No. L.T. 39/16/14]
 - (b) Performance Review of the National Commission for Protection of Child Rights (NCPCR), New Delhi, for the year 2011-12.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 39/16/14]